

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

**Date : 3rd June, 2017
Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE DALIP SINGH
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Appeal No. 70/2012	Capt. Mall Singh & Ors. Vs. State of Punjab & Ors.	Report filed by Amardeep Singh Dhaliwa, Chief Engineer (O & M), Govt. of Punjab
FOR ADMISSION			
2.	Original Application No. 382/2017 (M.A. No. 707/2017)	Ravi Vs. State of NCT of Delhi & Ors.	Mr. Haneef Mohammad, Adv. for Applicant
3.	Original Application No. 383/2017	Dharambir Malik Vs. HDFC Bank & Ors.	Mr. Anupam Raj & Mr. Aman Madan, Adv. for Applicant
AFTER NOTICE			
4.	Review Application No. 09/2017 (M.A. No. 596/2017) IN Original Application No. 515/2014	Jai Kumar Vs. Union of India & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Mrinal Ojha, Adv.
5.	M.A. No. 719/2017 IN Original Application No. 677/2016	Society for Protection of Environment & Biodiversity Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant
FOR HEARING			
6.	Appeal No. 50/2016 (M.A. No. 875/2016 & M.A. No. 876/2016)	Rajinder Singh & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellants Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Vinay Mohan Sharma, AAG with Mr. Naginder Beniwal, Adv. for PPCB Mr. Tarunvir Singh Khehar, Adv. for R-3 Mr. Sharan Thakur, Adv. for R-4
7.	Original Application No. 312/2016 (M.A. No. 569/2016, M.A. No. 570/2016, M.A. No. 487/2017, M.A. No. 537/2017, M.A. No. 542/2017, M.A. No. 703/2017, M.A. No. 704/2017 & M.A. No. 705/2017)	Dr. Arun Kumar Sharma Vs. Ministry of Environment Forests & Climate Change & Anr.	Mr. Kumar Chitranshu, Adv. for Applicant Mr. D. P. Pande, Adv. for MoEF Mr. Balendu Shekhar, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 Ms. Yogmaya Agnihotri, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Mr. Nishit Agrawal, Adv. Mr. Abhinav Gupta & Mr. Puneet Jain, Adv. Ms. Christi Jain, Adv. Mr. Sanjeev Sahay, Adv. Mr. Jhum Jhum Sarkar, Adv. Mr. Nishit Agarwal, Adv. Mr. Amol Kokane, Adv. for Applicant in M.A. No. 703/2017 to 705/2017

8.	Original Application No. 374/2016	Prahlad Singh Patel Vs. State of M.P.	Mr. Divyanshu Rai, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Shrivastava, Adv. for MPPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Bikash Mohanty, Adv. for Diamond Cement Ms. N. R. Nariman, Adv. (AC)
9.	Original Application No. 549/2015 (O.A.No. 107/2014 (WZ))	Niraj Naik Vs. Palacio Property Developers Pvt. Ltd. & Ors.	Mr. Siddhesh Kotwal, Adv. for Applicant Mr. Nitin Sardesai, Sr. Adv. with Mr. Sarvesh Kamat Malyeker, Adv. for R-1 Mr. Atmaram, N. S. Nadkarni, AG with Mr. Dattaprasad Lawande, Adv. for R-2,4,5&7 Mr. S. Bhalla, Adv. for R-10 Mr. Raghvendra Kalangutkar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
10.	Original Application No. 548/2015 (O.A.No. 86/2015 (WZ))	Kashinath Shetye & Ors. Vs. Niraj Naik & Ors.	Dr. Ketan Govekar, Adv. for Applicant Mr. Nitin Sardesai, Sr. Adv. with Mr. Sarvesh Kamat Malyeker, Adv. for R-1 Mr. Atmaram, N. S. Nadkarni, AG with Mr. Dattaprasad Lawande, Adv. for R-2,4,5&7 Mr. S. Bhalla, Adv. for R-10 Mr. Raghvendra Kalangutkar, Adv.
11.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Rahul Pratap, Adv. for R - 1 Mr. Atmaram N. S. Nadkarni, AG with Mr. Datta Prasad Lawande, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4 Mr. Anshuman Srivastava, Adv. for R-6 Mr. Dhruv Mehta, Mr. Yashraj Singh Deora & Ms. Shreya Agrawal, Adv. for R-8 Mr. Anuj Sarma, Adv. for Goa & GCZMA
12.	Original Application No. 485/2014 (M. A. No.801/2014, M.A. No. 04/2015, M.A. No. 938/2016, M.A. No. 1240/2016 & M.A. No. 651/2017)	Girdhari Lal Vs. State & Ors	Mr. Bhuvnesh Sharma & Mr. Maan Singh Mr. Anup Rattan, AAG with Mr. Vivek Singh Attri, Dy. A.G. for State of HP Mr. Manish Sharma, Adv. for R-6 (PCB) Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for State of HP Mr. Ritesh Kumar Choudhary for M/s. Devdham Café Prop. Vijay Sen Mr. Pranav Sachdeva, Adv. Mr. Baldev Singh, Adv. for HPPCB Mr. Ajay Marwah, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in